NOTIFICATION No. 57/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri Bijoy Kumar Mallick, Commissioner of GST & CX for voluntary retirement from the service with effect from 30th November, 2018 under Rule 48-A of CCS (Pension) Rules, 1972.

(S.A. Ansari)

Under Secretary to the Government of India


The Manager,  
Government of India Press,  
Ring Road, Mayapuri,  
New Delhi-110064

Copy to:-  
1. Shri Bijoy Kumar Mallick, Commissioner, Haldia CGST & CX Commissionerate, Kolkata Zone.  
2. The Principal Chief Commissioner CGST, (Kolkata Zone), 2nd Floor, GST Bhavan, 180 Shanti Pally, R.B. Connector, Kolkata-700107 (Copy of vigilance clearance of the officer is enclosed).  
3. PS to FM/MOS(R)/FS/SS/JS(Hqrs.)/Dir(Hqrs.)  
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner(Coord)/ Director (Ad.V).  
5. Pr. ADG (HRM)-I/ADG (HRM)-II, DG(HRD) New Delhi.  
6. DD (Data Bank), DG(HRD) HRM-II New Delhi.  
7. SO/P/Ad.V/Hindi Section/Office Order Folder/Personal file.  
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website. ...